

SL. No.113

**NATIONAL COMPANY LAW TRIBUNAL  
HYDERABAD BENCH  
COURT HALL NO: II**

**(Physical Hearing )**

**CORAM: JUSTICE (retd.) TELAPROLU RAJANI – HON’BLE MEMBER (JUDICIAL)  
CORAM: SHRI CHARAN SINGH , HON’BLE MEMBER (TECHNICAL)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,  
HYDERABAD BENCH, HELD ON 05.12.2022 AT 02:30 PM THROUGH VIDEO CONFERENCE**

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	Company Petition IB/19/2022
NAME OF THE COMPANY	IVRCL Gujarat Tollyways Ltd
NAME OF THE PETITIONER(S)	IFCI Ltd
NAME OF THE RESPONDENT(S)	IVRCL Gujarat Tollyways Ltd
UNDER SECTION	7 of IBC

**ORDER**

Mr. VK Sajith, Learned Counsel for Financial Creditor appeared in person. Mr. Vedula Srinivas, Learned Senior Counsel for Corporate Debtor appeared via video conference.

Heard the Financial Creditor. For hearing the Corporate Debtor, for physical hearing, list the matter on 13.12.2022.

**Sd/-**

**MEMBER (TECHNICAL)**

**Syamala**

**Sd/-**

**MEMBER (JUDICIAL)**